NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

50

T.C.P No. 75/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

IL & FS Trust Co. Pvt. Ltd.

V/s.

Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Manoj & Fingh J for Res

Adv. Janulla Se J 1-4, 6-16 & 20

Siigh & Associates

Founder Manoj & Frigh

New Delli

Sharan Jagtiani, Adv.

Manvendon Kane, Adv. Petitianer.

Rahm M. Kadam, Adv. Jilb. W. S. Kane

Chitra Sonder Adv. Leo.

ORDER

TCP No. 75/397-398/NCLT/MB/MAH/2014

At request of the Counsel, list this matter on 22.08.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)